

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5164  
ANSWERED ON:29.04.2002  
CONSTITUTION OF NEW TRIBUNAL  
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government of Kanataka has requested the Union Government to constitute a new tribunal to allow it to utilise its share of about 278 tmc of water of the total 500 tmc of surplus water under the Scheme B of Bachawat award for irrigation in the drought-prone districts;
- (b) if so, the reaction of the Government thereto; and
- (c) if so, the time by which a final decision in this regard is likely to be taken ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) No, Sir.
- (b) & (c) Do not arise.